

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 168 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: M/s Su-Kam Power Systems Ltd. Vs. M/s
Uniforce Energy Systems India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shashank Mishra, Advocate for the Petitioner

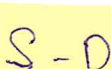
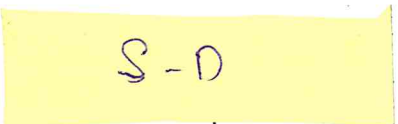
ORDER

Request for adjournment is being made by the Ld. Counsel for the
Petitioner.

At his request adjourned to 24th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)